

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2565
ANSWERED ON:17.08.2011
B.ED. AND D.ED. COLLEGES
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the fate of about three thousand B.Ed. and D.Ed. colleges in the country is hanging in the balance;
- (b) if so, whether the Government has constituted any committee on the direction of the Supreme Court to enquire into all the controversies/irregularities relating to the National Council for Teacher Education;
- (c) if so, the details thereof, State-wise; and
- (d) the time by which the said enquiry is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) to (d): In Special Leave Petitions for grant of recognition of D.Ed. course to 291 institutions of Maharashtra, the Hon'ble Supreme Court has set up a Commission under the chairpersonship of Justice JS Verma, former Chief Justice of India to examine various matters relating to the teacher education system in the country, including a review of the eligibility for grant of recognition to the 291 institutions. The Commission is to submit its Report within six months to the Hon'ble Supreme Court.